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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 40/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 524/2016 with C.A. No. 371/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

Name of the Company:

Gala Products Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 NATON PAHWA

A-80V.

PETITIONER

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<u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Regional Director

Common Representation received from Regional Director.

No representation received from Income Tax Authorities, Reserve Bank of India, SEBI and BSE.

Learned Counsel for Petitioner filed an Affidavit in Response to the Regional Director.

Representation received from Official Liquidator.

Learned Counsel for Petitioner filed an Affidavit in Response to the Official Liquidator.

Heard Learned Counsel for Petitioner.

Orders Reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.